

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/1002 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the ^{sd} 23 February, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2022/42 dtd. 21.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.02.2022 and 19.02.2022 along with station leave permission from the morning of 18.02.2022 till the evening of 19.02.2022**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon would remain in charge of your Court and office during your absence.

Yours faithfully,

sdh

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/1003-1004/dated, 23-02-2022

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

sdh